

SECONDARY EDUCATION COMMISSION

***1028. Shri Madiah Gowda:** Will the Minister of Education be pleased to state what points will be referred to the Secondary Education Commission, for its consideration and report?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The Commission will examine the entire system of Secondary Education in the country, with special reference to the points contained in the statement which is laid on the Table of the House, together with any other relevant points which the Commission itself may decide to include within the terms of reference.

STATEMENT

Terms of Reference of the Secondary Education Commission will include the following points:

- (1) To examine and formulate the aims and objects of Secondary Education in India with reference to the present position in the country and from the point of view of developing qualities of leadership needed in different walks of life.
- (2) To consider the question of the diversification of Secondary Education and the establishment of unilateral and multilateral schools.
- (3) To determine the duration of Secondary Education and its relationship to Primary and Higher Education.
- (4) To examine the existing Syllabus of studies and methods of instruction and the type of text-books used in Secondary Schools and suggest improvements in them.
- (5) To consider the place of the Federal Language, the regional languages and English in Secondary Education.
- (6) To consider the procedure to be adopted for selecting pupils for Secondary Schools.
- (7) To consider the nature of examination to be held at the end of the Secondary stage and its status for purposes of admission to the Universities.
- (8) To consider the steps to be taken for training an adequate number of teachers and the question of their salaries and conditions of service.

(9) To consider the question of exercising better control and supervision over private Secondary Schools and ensuring proper standards and conditions of work in them.

(10) To consider the financial implications of establishing the proposed system of reorganised Secondary Education.

(11) To consider any other matters relevant to the terms of reference.

INCOME-TAX INVESTIGATION COMMISSION

***1029. Prof. Agarwal:** Will the Minister of Finance be pleased to state:

(a) the total amount spent so far by Government on the working of the Income-Tax Investigation Commission;

(b) what the total amount of additional income-tax realized so far by the Commission as a direct result of its labour;

(c) how long the Commission is expected to continue work; and

(d) how many cases are still pending before the Commission?

The Minister of State for Finance (Shri Tyagi): (a) Expenditure incurred on the Commission upto 31st March 1952 amounted to about Rs. 30 lakhs. The exact figure is not yet known.

(b) The Commission does not realise any income-tax. The tax realised so far by the Income-tax Department on the concealed income found out by the Commission is Rs. 4.73 crores out of a total liability of Rs. 19.28 crores.

(c) According to the present orders, the Commission is to function till 31st December 1952. The question of its continuance beyond this date is under the consideration of Government.

(d) The number of cases still pending with the Commission is 813.

बिघटित सैनिकों के परिवारों का

पुनर्व्यवस्थापन

*१०३०. श्री एन० एल० जोशी क्या रक्षा मंत्री यह बतलाने की कृपा करेंगे कि:

(क) भोपाल राज्य की बरेली तहसील में विषदित सैनिकों के कितने परिवार बसायें जायें :

(ख) अब तक वहां पर कितने परिवार बसाये जा चुके हैं और

(ग) क्या उसी प्रकार की कोई दूसरी योजना सरकार के विचाराधीन है?

The Minister of Defence (Shri Gopalaswami): (a) 90.

(b) No families have so far gone to Bhopal yet as the houses for settlers are under construction. As soon as these are ready, families will be brought by the ex-servicemen. So far 40 ex-servicemen have been settled there.

(c) Similar schemes have been sanctioned in Rampur (U.P.), Afzalgarh (U.P.), Mysore, Madhya Bharat, Punjab, Hyderabad, Bombay and Madras while two more are under consideration in Travancore-Cochin and P.E.P.S.U.

COMPENSATION FOR WAR DAMAGES IN ASSAM

***1031. Shri L. J. Singh:** Will the Minister of Defence be pleased to refer to the reply to starred question No. 866 asked on 7th September, 1951 and state whether war damages referred to therein did include the damages wrought as the result of the enemy action?

The Minister of Defence (Shri Gopalaswami): Yes.

NATIONAL CADET CORPS

***1032. Shri Sanganna:** Will the Minister of Defence be pleased to state:

(a) the existing strength of the National Cadet Corps in each State of India; and

(b) how many of the National Cadets have so far been recruited for the regular army service?

The Minister of Defence (Shri Gopalaswami): (a) A statement is laid on the Table of the House. [See Appendix V, annexure No. 37]

(b) 27 have just been granted Commission of whom 14 were selected direct against vacancies reserved for the National Cadet Corps and 13 came in the normal way along with other candidates by appearing at the UPSC examination. 18 cadets have

been selected so far against reserved vacancies for the next course due to start in August 1952.

ZINC

***1033. Shri Balwant Sinha Mehta:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) what are the main sources of Zinc in India and where they are located;

(b) what is the total requirement of Zinc in India;

(c) if all the sources are tapped, what percentage it would meet the requirement; and

(d) what are the by-products of Zinc and how they are utilized?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (d). A statement giving the desired information is laid on the Table of the House. [See Appendix V, annexure No. 38.]

INDIAN NAVY

***1034. Shri H. N. Mukerjee:** Will the Minister of Defence be pleased to state:

(a) if ships of the Indian Navy have been visiting the ports of friendly countries;

(b) the names of the ports so far visited and the nature of the welcome received; and

(c) if any Chinese ports have been recently visited, or are being or have been considered for such visits?

The Minister of Defence (Shri Gopalaswami): (a) Yes.

(b) I lay a statement on the Table of the House giving the names of the ports visited by ships of the Indian Navy after the attainment of Independence. [See Appendix V, annexure No. 39]

The local population in every port visited was very pleased to see Indian ships and accorded a very warm welcome to all officers and men wherever they went.

(c) No.

CONTROL OVER EXPENDITURE

218. Shri M. L. Dwivedi: Will the Minister of Finance be pleased to state:

(a) whether Government have framed necessary rules and regulations to ensure that the Spending Ministries exercise proper checks and show complete responsibility in the matter of budgeting and keeping control over expenditure;